The food and drug administration (FDA) sleuths on Sunday carried out more raids on food outlets in the state capital. Samples of milk, milk products were seized after confidential information was received by the FDA. On Friday, state government had announced a Rs 11,000 reward for such information. According to a press release, FDA team collected samples of milk and milk products like paneer from various dairy outlets across the state capital. It included Mohan Dairy of Minal Residency, Ashok Dairy of Ashoka Garden and Rajoria Restaurant at JK Road. FDA team led by DK Verma raided outlets and collected the samples on the basis of complaints. Most of the samples collected were deemed as legal samples. Under the FSSAI norms, adulteration found in legal samples is prosecutable and a final judgement in the matter is made within 30 days. It includes a fine of up to Rs one lakh or jail term or both.

FDA inspector Verma said, “Name of complainants has been kept confidential and laboratory test result of seized samples will be submitted to the court within a couple of days.” More raids are likely to take place on Monday.

The district administration and food safety officers have been jolted into action after chief minister Kamal Nath took a serious view of adulteration in milk and food products. The issue came to light after synthetic milk manufacturers were caught in Bhopal, Morena and Gwalior last month.

Nath had asked the officials to take strict action against those involved in food adulteration. The state government soon after the issue came to light brought a bill in the MP Assembly hiking penalty and jail term for people caught adulterating food items.